

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The Voluntary Retirement of Ms. Chitra Managat (E.C. No.64313949) W/o Sh. Shaji Mangat, Sr. Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties w.e.f. 12.05.2026 (A/N).

*(Handwritten Signature)*

(Anju Bajaj Chandna)  
Principal District & Sessions Judge (HQs),  
Delhi

25886-918

No. \_\_\_\_\_ Admn. II/PF-SJA&JA/Ret./2026

Delhi, Dated the 07 MAY 2026

Copy forwarded for information and necessary action to:-

- 1 The Office of all the Principal District & Sessions Judge, Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
- 3 The Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, RACC, New Delhi.
- 6 The Sr. A.O. (J)/ A.O. (J)/Branch Incharge, Vigilance & Litigation Branch:- Central District, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-SJA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 Dealing Assistants-Pay Bill and Service Book, Central District, THC, Delhi.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Central District, Tis Hazari Courts, Delhi.
- 14 Dealing Official:- General Branch, Central District, THC, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28-A, THC, Delhi.
- 16 Sh. Arun Yadav, General Secretary, DSCEWA (presently posted in South-west District, Dwarka Courts, Delhi).
- 17 Ms. Chitra Managat W/o Sh. Shaji Mangat, Sr. Judicial Assistant (E.C.No. 13389/64313949), Branch Incharge, Leave & Hindi Section, Rouse Avenue Courts Complex, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Also e-mail:-chitramanghat1@gmail.com  
chitra.64313949@ddc.nic.in

Administrative Officer (Judl.), (Admn.II)  
O/o Principal District & Sessions Judge (HQs):